

**Appellate Tribunal for Electricity at New Delhi  
(Appellate Jurisdiction)**

**Appeal Nos. 49 of 2015, 93 of 2014 and 94 of 2014**

**Dated: 17<sup>th</sup> August, 2015**

**In the Matter of:**

**Appeal No. 49 of 2015**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : -**

**Counsel for the Respondent(s) : Mr Raunak Jain**

**Appeal No. 93 of 2014**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : -**

**Counsel for the Respondent(s) : Mr Raunak Jain**

**Appeal No. 94 of 2014**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : -**

**Counsel for the Respondent(s) : Mr Raunak Jain**

**ORDER**

Bench did not assemble today.

Matter is posted for hearing on **28<sup>th</sup> August, 2015**

**Court Master**